

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2464
ANSWERED ON:09.08.2010
CORE GROUP ON CHILD LABOUR
Singh Shri Ravneet;Sudhakaran Shri K.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes; to empower the parents of child workers, so as to ensure that the children are sent to schools;
- (b) if so, the details thereof;
- (c) whether a core group headed by Secretary, Labour has been constituted in this regard;
- (d) if so, the details thereof alongwith the recommendations made by the said core group; and
- (e) the details of companies/factories those voluntarily declared do not employ children in their firm, State-wise?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (d): Yes, Madam. The Government has constituted a Core Group under the Chairmanship of Secretary in the Ministry of Labour & Employment with Members from the Ministries of Human Resource Development, Women & Child Development, Housing & Urban Poverty Alleviation, Rural Development, Social Justice and Empowerment, Panchayati Raj and Home Affairs besides officers of the Ministry of Labour & Employment, with the objective to converge various welfare schemes of the Government so as to empower the parents of the child labour and their economic upliftment. The meetings of the Core Group is held from time to time to asses and explore the extent of convergence especially through MGNREGA, Sarva Shiksha Abhiyan, Swarn Jayanti Shahari Rojgar Yojanst, Swarn Jayanti Grameen Rojgar Yojana, etc.

(e): No such report has been received from the State/UT Governments, employer`s organizations.